

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS SUBHVANI PROPERTIES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Counsel/Authorised Representative appeared physically/through video conference:

For petitioner : Mr. Santosh Kumar Pandey, Adv.

ORDER

1. Ld. Counsel for the petitioner present. None for the respondent present.
2. Let an affidavit of service be filed by the Officials from the Office of the RoC, West Bengal within one week.
3. Post this matter on **10/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**